

SPECIAL BENCH  
COURT - I

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1267(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	PUNJAB NATIONAL BANK VS VISA RESOURCES INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

**For Liquidator**

**Mr. Patita Paban Bishwal, Adv.**

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. This matter is already listed on 16.07.2024 for filing progress report.
3. Post this matter on **16.07.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**